RAJYA SABHA

Supply of Foodgrains in NER

- 921. SHRI RISHANG KEISHING: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
 - (a) the States which are surplus and deficit in foodgrains production;
- (b) the production and supply figures of foodgrains in eight States of North Eastern Region including Sikkim;
 - (c) the arrangement being made to meet the deficit; and
- (d) the complaint/defect on the arrangement made and the corrective measures taken, if any?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U.V. KRISHNAM RAJU): (a) A Statement-I showing deficit and surplus States during the last three years is annexed. (See below)

- (b) A Statement-II showing the allotment and offtake of rice and wheat during the period from April, 2001 to March, 2002 and production of foodgrains during 2001 in eight States of North Eastern Region is annexed. (See below)
- (c) and (d) In order to ensure supplies of food grains in the deficit States the following arrangements are made:
- (i) Allotment of food grains from Central Pool are made to the States/ UTs for distribution under TPDS and other schemes such as Antyodaya Anna Yojana, Food for Work Programmes, Mid day Meal Scheme etc.
 - (ii) Government resorts to open Market Sale Scheme (Domestic) of wheat and rice.
 - (iii) principal Distribution Centres are opend.
 - (iv) Arrangements for transportation of foodgrains are made.
 - (v) Transport Subsidy is provided.
- (vi) In case, a State/UT is not able to lift the allotted food grains within the distribution period, extension is given on merits of the case on receipt of a request from the concerned State/UT.

In the case of North Eastern Region, adequate quantity of food grains have been allotted.

[25 July, 2002] RAJYA SABHA Statement-I

Surplus and Deficit States for the years 1999 to 2001

SURPLUS STATES			ES
2001	1999	2000	2001
Punjab	Assam	Andhra Prd.	Andhra Prd.
rd. Haryana	Bihar	Assam	Assam
Uttar Prd.	Gujarat	Bihar	Bihar
H.R	Karnataka	Gujarat	Gujarat
	Kerala	Karnataka	Karnataka
	Maharashtra	Kerala	Kerala
	Orissa	Jharkhand	Madhya Prd.
	Tamil Nadu	Chattisgarh	Jharkhand
	West Bengal	Maharashtra	Chattisgarh
	Delhi	Orissa	Maharashtra
	J&K	Rajasthan	Orissa
	Tripura	Tamil Nadu	Rajasthan
	Manipur	Uttaranchal	Tamil Nadu
	Meghalaya	West Bengal	Uttaranchal
	Nagaland	Delhi	West Bengal
	Goa	J&K	Delhi
	Arunachal Prd	. Tripura	J&K
	Pondicherry	Manipur	Tripura
	Mizoram	Meghalaya	Manipur
	Sikkim	Nagaland	Meghalaya
	Andaman &	Goa	Nagaland
	Nicobar		rugulana
	Dadra & Nagar	Arunachal	Goa
	Heveli	Prd.	004
	Daman &	Pondicheery	Arunachal
	Diu	Mizoram	Prd. Pndicherr
	Diu	Sikkim	Mizoram
		Andaman &	Sikkim
		Nicobar Dadra	
		& Nagar	Andaman &
		Haveli Daman	Nicobar Dadra
			& Nagar
		& Diu	Havali Daman
			& Diu
			& Diu

Statement-Il

The Allotment and offtake of Rice and Wheat under TPDS during the period April, 2001 to March, 2002 and Production of Foodgrains during 2001 in Eight States of North Eastern Region

(Figures in thousand tonnes)

States	Allotment		Offtake		Production
					During 2001
	Rice	Wheat	Rice	Wheat	Foodgrains
Arunachal	95.913	8925	46.812	4.510	200.00
Pradesh					
Assam	854.490	123.600	503.636	70.011	417.00
Manipur	71.370	20.520	26.195	0.000	380.00
Meghalaya	162.115	12.000	50.601	6.334	200.00
Mizoram	101.337	12.120	38.255	8.887	120.00
Nagaland	130.025	24.975	29.608	18.809	280.00
Sikkim	48.021	1.200	18.489	0.600	100.00
Tripura	180.075	15.360	83.264	3.000	520.00

Non-Payment of Sugarcane dues

- 922. SHRI KAILASH JOSHI: Will the Minsiter of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) The number of private, public and cooperative sugar factories in Maharashtra, Madhya Pradesh and Uttar Pradesh;
- (b) the names and details of the factories which have not paid dues to the sugarcane growers for the sugarcane supplied together with the unpaid amount as on the 31 st March, 2002 and since how long these are pending, factory-wise
 - (c) what are the reasons for non-payments, factory-wise; and
- (d) what steps Government propose to take/taken to clear the unpaid amount with interest and by when?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI U.V. KRISHNAM RAJU): (a) The number of Private Public and Cooperative sugar factoreis